

RAJYA SABHA

Wednesday, the 3rd May, 1989/13th
Vaisakha, 1911 (Saka)

The House met at eleven of the clock. Mr. Chairman in the Chair.

OBITUARY REFERENCE

MR. CHAIRMAN: Hon. Members, before we take up today's agenda, I refer with profound sorrow to the passing away of Shri Awadheshwar Prasad Sinha, a former Member of this House from the State of Bihar.

Shri Awadheshwar Prasad Sinha was born in June 1907 at Village Dahila in District Muzaffarpur of Bihar. He had his education at Muzaffarpur and also at the Banaras Hindu University. Shri Sinha was attracted towards the freedom movement from his school days and actively participated in the Home Rule Movement and the Civil Disobedience Movement and suffered imprisonment. Shri Sinha worked for the welfare of Harijans, peasants and the labour. He had a long and active parliamentary career spanning three decades. He was a Member of the Provisional Parliament from 1950-51 and of the Lok Sabha from 1952-56. Thereafter, Shri Sinha was a Member of this House from 1956 to 1976.

We deeply mourn the passing away of Shri Awadheshwar Prasad Sinha.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute.)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

ORAL ANSWERS TO QUESTIONS

Restrictions imposed by the U.S. Government on export of electronic components to India

@*121. SHRI KAMAL MORARKA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that for the first time the U.S. Government have imposed restrictions on the export of sophisticated electronic components to India; and

(b) if so, what steps are being taken in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b) The US Embassy in New Delhi has denied press reports in Indian newspapers claiming that the US has imposed restrictions on the export of sophisticated electronic components. The United States Government, however, controls the export of sensitive dual-use items including sophisticated electronic components listed in its Export Administration Act.

SHRI KAMAL MORARKA: Sir, I had addressed this question to the Department of Electronics. It has been transferred to the External Affairs. I want my supplementaries to be answered even though the question has not been answered. I have asked whether the U.S. Government have imposed restrictions on the export of electronic components. The answer is that the U.S. Embassy has denied it. I am not concerned with what the U.S. Embassy is doing. I want to know what is the information of the Government of India, Department of Electronics, which is developing this C-DOT technology which is entirely based on this kind of components. U.S. Embassy can say any thing. Is there a restriction from the U.S. Government for exporting those components which will affect the C-DOT technology? If you answer

@Previously Starred Question 23 transferred from the 25th April, 1989.